

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. † 1416
ANSWERED ON 10TH FEBRUARY, 2023**

NATIONAL MEDICINAL PLANTS BOARD

†1416 SHRIMATI GOMATI SAI:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the National Medicinal Plants Board is functioning in the country indicating its terms of reference;
- (b) whether the Government has taken any steps to promote Ayurveda medicinal substances;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a): The Government of India has set up National Medicinal Plants Board (NMPB) in year 2000 to promote and develop the medicinal plants sector. The primary mandate of NMPB is to develop an appropriate mechanism for coordination between various Ministries / Departments / Organizations in the country and implements, support policies / programs for overall (conservation, cultivation, trade and export) growth of medicinal plants sector both at the Central / State and International level.

(b) & (c): The medicinal plants are the main ingredients of the Ayurvedic medicines and to promote the medicinal plants sector and make their raw material availability for Ayurvedic medicines, the NMPB since its inception has been implementing various schemes and activities on medicinal plants throughout the country.

Presently, NMPB is implementing a *Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plants*. Under the scheme project based support is provided for following activities on medicinal plants:

- In-situ Conservation, Resource Augmentation in Forest Areas

- Support to Joint Forest Management Committees / Panchayats / Van Panchayats / Biodiversity Management Committees / Self Help Groups etc. for livelihood generation
- Ex-situ Conservation
- Establishment of Herbal Garden
- Information, Education and Communication (IEC)
- Research & Development etc.

The above activities are implemented through various agencies such as Regional Cum Facilitation Centres (RCFCs) / State Medicinal Plants Boards (SMPBs) / State Forest Departments / Research Councils such as Central Council for Research in Ayurvedic Sciences (CCRAS), Indian Council of Agricultural Research (ICAR), Council of Scientific and Industrial Research (CSIR) etc. and other Non-Governmental Organization on project mode as per operational guidelines of Central Sector Scheme.

(d): Does not arise
